



भारतीय दूरसंचार विनियामक प्राधिकरण
TELECOM REGULATORY AUTHORITY OF INDIA
भारत सरकार / Government of India



No.R-24/2/(2)/2022-NSL-II
Date: 9th May 2022

To
The Secretary,
Department of Telecommunications,
Sanchar Bhawan, 20, Ashoka Road,
New Delhi.

Subject: TRAI Response to back-reference dated 29th April 2022 received from the Department of Telecommunications on TRAI Recommendations dated 11th April 2022 on 'Auction of Spectrum in frequency bands identified for IMT/5G' – reg.

Reference: L-14010/01/2022-NTG dated 29th April 2022

Through the above referred letter, DoT referred back some of the TRAI's recommendations on 'Auction of Spectrum in frequency bands identified for IMT/5G' dated 11th April 2022 with its comments / observations for reconsidered recommendations in accordance with the provisions of Section 11 of TRAI Act 1997, as amended in 2000. In addition, DoT enclosed its views on some of the TRAI recommendations and also informed that rest of the recommendations are acceptable.

2. TRAI, after due deliberations, has finalized its response which is enclosed as **Annexure**.
3. In keeping with practice, a copy of this letter, along with the response, is being placed on the website of TRAI www.trai.gov.in.

This letter issues with the approval of the Authority.

Encl: As above

(V. Raghunandan)
Secretary
Tel: 23237448
Email: secretary@traigov.in